

**12.03 hrs.**

**Title:** Regarding extension of the time appointed for presentation of the Report of the Joint Committee of the Houses on the Patents (Second Amendment) Bill, 1999; and passing of the Food Corporations (Amendment) Bill, 2001, the Live –Stock Importation (Amendment) Bill, 2001 and the Auroville (Emergency Provisions) Repeal Bill, 2001 by the Rajya Sabha on 21<sup>st</sup> August, 2001 and 2<sup>nd</sup> March, 2001, respectively.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General, Rajya Sabha:-

- i. 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 20<sup>th</sup> August, 2001, adopted the following motion in regard to presentation of the Report of the Joint Committee of the Houses on the Patents (Second Amendment) Bill, 1999:-

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Patents (Second Amendment) Bill, 1999, be extended up to the last day of the second week of the 194<sup>th</sup> Session of the Rajya Sabha."

- ii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2001 agreed without any amendment to the Food Corporations (Amendment) Bill, 2001 which was passed by the Lok Sabha at its sitting held on the 7<sup>th</sup> August, 2001."
- iii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2001 agreed without any amendment to the Live-Stock Importation (Amendment) Bill, 2001 which was passed by the Lok Sabha at its sitting held on the 8<sup>th</sup> August, 2001."
- iv. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2001 agreed without any amendment to the Auroville (Emergency Provisions) Repeal Bill, 2001 which was passed by the Lok Sabha at its sitting held on the 2<sup>nd</sup> March, 2001."
- v. 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2001 agreed the following amendments made by the Lok Sabha at its sitting held on the 22<sup>nd</sup> February, 2001, in the Indian Universities (Repeal) Bill, 2000:-

#### **ENACTING FORMULA**

1. That at page 1, line 1,-

*for "Fifty-first" substitute "Fifty-second"*

#### **CLAUSE 1**

1. That at page 1, line 3,-

*for "2000" substitute "2001" '...(Interruptions)*

MR. SPEAKER: Now, the House will take up 'Zero Hour'. Please go back to your seats....(Interruptions)

MR. SPEAKER: Now, the House will take up the 'Zero Hour'. Please go to your seats....(*Interruptions*)

MR. SPEAKER: Please allow me to conduct the business. Now I will take up the 'Zero Hour'....(*Interruptions*)

MR. SPEAKER: Madam, please go to your seat....(*Interruptions*)

MR. SPEAKER: I will call all the names of Members who have given notices to speak in the 'Zero Hour'. Please go to your seats.â€¦ (*Interruptions*)

MR. SPEAKER: This is not the way to raise the matter. Please go to your seats. There are nearly 40 Members who have given notices on important issues. You are not allowing them to raise those matters during 'Zero Hour'. Please go to your seats. I will call all the names one by one....(*Interruptions*)

**अध्यक्ष महोदय :** आप अपनी जगह पर जाइये। हम आपको बुलायेंगे।â€¦ (*Interruptions*)

MR. SPEAKER: Please go to your seats. I will call your names. Please allow me to conduct the 'Zero Hour' business. ...(*Interruptions*)

MR. SPEAKER: Please go to your seats. Do you not want to raise any issue in the House? Or are you interested only to disrupt the House? Please go to your seats. You raise the issues from your seats. Are you interested in raising the matter in the 'Zero Hour'? Are you interested in raising the matter in the House? Or are you interested only in disrupting the House? If you are interested in raising the matter, you go to your seats and raise the matter from your seats. Hon. Members, the House is going to discuss all the important issues. But instead of raising the issues, you are always disrupting the House....(*Interruptions*)

MR. SPEAKER: I want to call all the Members who have given notices in the 'Zero Hour' but you are not allowing the Chair....(*Interruptions*)

MR. SPEAKER: Nothing should go on recordâ€¦. (*Interruptions*) \*â€¦

MR. SPEAKER: You are not allowing the Chair to conduct the business. Please go to your seats. What is this?...(*Interruptions*)

MR. SPEAKER: I am appealing to you also to please go to your seats....(*Interruptions*)

MR. SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.09 hrs.**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

(\*Not Recorded.)

**14.00 hrs.**

**लोक सभा 1400 बजे पुनः समवेत् हुई।**

(अध्यक्ष महोदय पीठासीन हुए)

...(व्यवधान)

MR. SPEAKER: Now, the House will take up Matters under Rule 377.

Shri Braj Mohan Ram....(Interruptions)

अध्यक्ष महोदय : श्री रघुनाथ झा, आज नहीं आप इसे कल रोज कर सकते हैं।... (व्यवधान)

MR. SPEAKER: Hon. Members, please take your seats now.â€¦! (Interruptions)

अध्यक्ष महोदय : यह किसानों के बारे में स्टेटमेंट दे रहे हैं।â€¦! (व्यवधान)

MR. SPEAKER: Nothing should go on record nowâ€¦! (Interruptions) \*â€¦!

**1402 hrs.**

(इस समय श्री ब्रह्मानन्द मंडल तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट  
फर्श पर खड़े हो गए।)

**1402 पंद्रह.**

(इस समय श्री रमाकान्त यादव तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट  
फर्श पर खड़े हो गए।)

अध्यक्ष महोदय : आपको कल मौका मिलेगा। यह ठीक नहीं है।... (व्यवधान)

MR. SPEAKER: In the morning also you have disturbed the House....(Interruptions)

अध्यक्ष महोदय : कृपया आप अपनी सीटों पर जाइये। यह ठीक नहीं है। हाउस को चलाना है।... (व्यवधान)

( \*Not Recorded.)

MR. SPEAKER: Hon. Members, please go back to your seats.â€¦! (Interruptions)

अध्यक्ष महोदय : आप बैठिये, कल आपको जीरो ऑवर में मौका मिलेगा।... (व्यवधान)

अध्यक्ष महोदय : श्री रघुनाथ झा, प्लीज आप अपनी सीटों पर जाइये। आप बैठिये, आज नहीं आपको कल मौका मिलेगा। आप लोग भी बैठिये।â€¦! (व्यवधान)

MR. SPEAKER: Nothing will go on record.(Interruptions) \*â€¦!

अध्यक्ष महोदय : हम आपको कह रहे हैं, आज नहीं कल बोलने की इजाज़त देंगे। आप वापस जाइए।... (व्यवधान)

अध्यक्ष महोदय : आप क्या कर रहे हैं? यह ठीक नहीं है। इस तरह हाउस को कैसे चलाएंगे? आप अपनी सीटों पर वापस चले जाइए। आप कुछ समझते हैं या नहीं? इस तरह से हाउस को डिस्टर्ब मत करें।... (व्यवधान)

MR. SPEAKER: Nothing will go on recordâ€¦! (Interruptions) \*â€¦!

अध्यक्ष महोदय : रघुनाथ जी, प्लीज आप बैठ जाइए। आज आपने जीरो अवर को भी डिस्टर्ब किया, यह ठीक नहीं है।... (व्यवधान)

MR. SPEAKER: I am appealing to you. Please go to your seats. ...(Interruptions)

अध्यक्ष महोदय : आप भी बैठ जाइए। यह ठीक नहीं है। इस प्रकार हाउस को डिस्टर्ब मत करिये। आप क्या कर रहे हैं? कल आपको बोलने का मौका देंगे। आप वापस जाइए।... (व्यवधान)

MR. SPEAKER: Nothing will go on recordâ€¦! (Interruptions) \*â€¦!

(\*Not Recorded.)

**अध्यक्ष महोदय** : यह जीरो आवर नहीं है। रघुनाथ झा जी, कृपया अपनी सीट पर जाइए। आप क्या करते हैं?...(व्यवधान)

MR. SPEAKER: Please go to your seats. I am appealing to you. Please go to your seats. ...*(Interruptions)*

**अध्यक्ष महोदय** : अखिलेश जी, यह ठीक नहीं है। आप रोजाना यही कर रहे हैं। ऐसा करना ठीक नहीं है।...(व्यवधान)

MR. SPEAKER: Please go to your seats....(व्यवधान)

MR. SPEAKER: The entire country is watching what you are doing in the House, how you are disturbing the House. ...*(Interruptions)*

MR. SPEAKER: Please go to your seats....*(Interruptions)*

**अध्यक्ष महोदय** : मैं सभी आनरेबल मैम्बर्स से रिक्वेस्ट कर रहा हूँ कि आप अपनी-अपनी सीटों पर जाइए। सारा देश देख रहा है। आप हाउस में यह क्या कर रहे हैं। यह जीरो आवर नहीं है। आप इस मामले को कल जीरो आवर में उठा सकते हैं।...(व्यवधान)

MR. SPEAKER: The House stands adjourned to meet again at 2.30 p.m.

**14.15 hrs.**

*The Lok Sabha then adjourned till thirty minutes past Fourteen of the Clock.*

**14.32 hrs**

*The Lok Sabha re-assembled at thirty-two minutes past Fourteen of the Clock.*

**(Mr. Speaker in the Chair)**

â€¦(व्यवधान)

**14.32 hrs.**

(इस समय श्री चन्द्रनाथ सिंह तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर खड़े हो गए।)

**अध्यक्ष महोदय** : प्लीज, आप बैठ जाइये।â€¦(व्यवधान)

MR. SPEAKER: Let us now take up Matters under Rule 377. Shri Braj Mohan Ram....*(Interruptions)*

**अध्यक्ष महोदय** : आपको आज नहीं, कल बोलने का मौका मिलेगा। पहले आप अपनी जगह पर जाकर बैठिये।â€¦(व्यवधान)

MR. SPEAKER: Please understand that this is not 'Zero Hour'. Please go back to your seats....*(Interruptions)*

**अध्यक्ष महोदय** : आप लोग .यह क्या कर रहे हैं? रोज़-रोज़ वेल में आ रहे हैं। Please go back to your seats.â€¦(व्यवधान)

**14.33 hrs.**

(इस समय श्री प्रभुनाथ सिंह, श्रीमती रेनु कुमारी तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर खड़े हो गए।)

MR. SPEAKER: The House stands adjourned to meet again tomorrow, that is, Thursday, August 23, 2001 at 11.00 a.m.

**14.33 hrs.**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Thursday, August 23, 2001/Bhadrapada 1, 1923 (Saka).*

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